UNSTARRED LAQ NO. 002 TABLED BY SHRI. ALEIXO LOURENCO, M.L.A.
TO BE ANSWERED ON 07/08/2024.

SUBJECT: "INLAND WATER FISH CATCH"

<table>
<tr><th>QUESTION</th><th>ANSWER</th></tr>
<tr><td>Will the Minister for Fisheries be pleased to State:</td><td>By Shri. NilkanthHalarnkar, Minister of Fisheries.</td></tr>
<tr><td>(a) The percentage of Inland fish netted in the State of Goa for the last three years in 2021-22, 2022-23 and 2023-24 and whether the catch has increased during the period; if so, the reasons for the same and if not, the reasons thereof;</td><td>Sir, the percentage of Inland fish netted in the State of Goa for the last three years in 2021-22, 2022-23 and 2023-24 is:
<table>
<tr><th>Year</th><th>2021-22</th><th>2022-23</th><th>2023-24</th></tr>
<tr><td>Inland fishcatch(in tonnes)</td><td>5402</td><td>6308</td><td>8651</td></tr>
<tr><td>Percentage (%) increase in fish catch</td><td>1.45%</td><td>16.77%</td><td>37.14%</td></tr>
</table>
The Department has not done any scientific study regarding the increase in fish catch from Inland waters.</td></tr>
<tr><td>(b) the percentage of inland water fish catch in comparison to the total fish catch;</td><td>Sir, the percentage of inland water fish catch in comparison to the total fish catch is:
<table>
<tr><th>Year</th><th>2021-22</th><th>2022-23</th><th>2023-24</th></tr>
<tr><td>Inland water fish catch</td><td>4.65%</td><td>4.50%</td><td>6.38%</td></tr>
</table></td></tr>
<tr><td>(c) the details of the sources of inland water fish catch and time of the season of the year when the said fish catch is at its peak;</td><td>Sir, the sources of inland water fish catch are:
1) Rivers and 2)Sluice Gate
The Inland fish catch is at its peak during the monsoon season.</td></tr>
<tr><td>(d) the types of inland water fish netted in Goa in comparison to that netted in the deep sea; and</td><td>Sir, the types of inland water fish netted in Goa in comparison to that netted in the deep sea is annexed at Annexure "A".</td></tr>
<tr><td>(e) the details of the schemes of both Central and State Government to promote inland water fish catch?</td><td>Sir, the details of the schemes of both Central and State Government to promote inland water fish catch is annexed at "B",</td></tr>
</table>

ANNEXURE – "A"

Types of inland water fish netted in Goa in comparison to that netted in the deep sea

Sr. No.	Inland fish species	Sr. No.	Marine fish species
1)	Prawns (Sungtam) Big	1)	Mackerels (Bangdo)
2)	Prawns (Sungtam) medium	2)	Oil Sardins (Tarle)
3)	Prawns (Sungtam) small	3)	Other Sardins (Pedve)
4)	Lady fish (Muddoshi)	4)	Prawns (Sungtam)
5)	Mullets (Shevto)	5)	Seer Fish (Viswan)
6)	Gerres (Shetki)	6)	Shark (Mori)
7)	Lutianus (Tamso)	7)	Skates (Fadke)
8)	Cat fish (Sangot)	8)	Rays (Vagolem)
9)	Anchovy (Motialli)	9)	KowalaCoval (Velli)
10)	Parl spot (Kalunder)	10)	Golden Anchovy (Kapsale)
11)	Betki (Channok)	11)	Cat fish (sangot)
12)	Milk fish (Gholsi)	12)	Sciaenoids (Dodiaro)
13)	Megalops (Keri)	13)	Butter Fish (Saundale)
14)	Scatophagus (Mutre)	14)	Jew Fish (Ghol)
15)	Ambasis (Burante)	15)	Indian Salmon (Rawao)
16)	Crabs (Kurlio)	16)	Silver belly (Kampi)
17)	Black water Clams (Kubye)	17)	Lobster (Shivod)
18)	False Clams (Tisrio)	18)	Soles (Lepo)
19)	Oysters (Kalwam)	19)	Silver Bars (Karli)
20)	Mussel (Xinanee)	20)	Pomfrets (Paplet)
21)	Lepo	21)	Lady Fish (Muddoshi)
22)	Indian salmon	22)	Mullets (Shevto)
23)	Balle Reddish	23)	Caranx(Tonki, Concoretc)
24)	Others	24)	Other Clupeids
25)	Miscellaneous	25)	Bombay Duck (Bombil)
		26)	Sepia (Manki)
		27)	Perches (Gobro)
		28)	Crabs (Kurlio)
		29)	Ambasis (Burante)
		30)	Ribbon Fish (Balle)
		31)	Thread Fin (Dara Rane)
		32)	Herrings
		33)	Tunafish
		34)	Eel/Horse Mackerals
		35)	Leather Jacket (Diana)
		36)	Indian Shad
		37)	shellfish
		38)	Miscellaneous fish
		39)	Scrap

ANNEXURE – "B"

i) Details of the State Government schemes to promote inland water fish catch

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
(A) STATE SCHEMES				
01	Financial Assistance for Construction/ Purchase of Wooden / FRP Fishing Vessel (Canoe) for Fishermen. *	For General Category-50% of the actual cost of the Wooden/ FRP Fishing Vessel (Canoe) limited to ₹60,000/- For SC/ST Category-50% of the actual cost limited to ₹ 80,000/-.	a. The applicant shall possess certificate of Vessel Registration for fishing issued by the Directorate of Fisheries, Government of Goa under Merchant Shipping Act, 1958. b. The applicant shall possess valid fishing License Certificate. c. The applicant shall possess valid Fishing Net License Certificate. d. The applicant shall produce the original GST bill from the authorized dealer towards the construction of Wooden/FRP Craft. e. The applicant or any family member shall not possess trawler or purse-seine fishing vessel registered under Merchant Fishing Act, 1958 by the Directorate of Fisheries, Government of Goa in his /their name. f. The applicant shall not be defaulter of the Directorate of Fisheries. g. The applicant will be entitled for grant of subsidy once every four years on one fishing vessel (canoe) per family household. h. The length of the fishing vessel (canoe) shall be 26 feet to 38 feet. i. The applicant belonging to Schedule Caste/Schedule Tribe category shall possess valid Caste Certificate issued by the Competent Authority.	1. Certificate of vessel registration. 2. Valid Fishing Vessel License Certificate & Fishing Net License Certificate. 3. Original GST bill from the authorized dealer towards the construction of the wooden / FRP craft. 4. Self-Declaration. 5. Castecertificate (if applicable). 6. Aadhaarcard linked Bank Passbook. 7. EPIC card. 8. Photograph of fishing canoe. 9. ECS mandate form.

How to apply:

The applicant may apply to the above scheme by filling the application form online visiting https://goaonline.gov.in/.

For any further assistance you may visit the nearest fisheries sub office or may contact the Fisheries officer/Surveyor of your area.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
02	Financial Assistance to Fishermen for Purchase of Fisheries Requisites (Gill Net/ River Gill Net with Accessories)	For General Category-50% of the actual cost limited to₹30,000/- For SC/ST Category-50% of the actual cost limited to₹40,000/-	a. The applicant shall possess certificate of Vessel Registration for fishing issued by the Directorate of Fisheries, Government of Goa under Merchant Shipping Act, 1958 or vessel registration certificate issued by the Captain of Ports for fishing purpose in inland water. b. The applicant shall possess valid Fishing vessel license Certificate in case the vessel is registered under Merchant Shipping Act, 1958 by the Directorate of Fisheries, Government of Goa. c. The applicant shall possess valid fishing net license certificate (if any.) d. The applicant shall produce the original GST bill from the authorized dealer towards the purchase of fisheries requisites (gill net with accessories). e. The applicant or any family member of his household shall not possess trawler or purse-seine fishing vessel registered under Merchant Shipping Act, 1958 issued by the Directorate of Fisheries, Government of Goa in his/their name. f. The applicant shall not be defaulter of the Directorate of Fisheries, Government of Goa. g. The applicant will be entitled for grant of subsidy once every four years on one fishing vessel canoe for family household. h. The applicant belonging to Schedule Caste/Schedule Tribe Category shall possess valid caste certificate issued by the competent authority.	a. Certificate of vessel registration. b. Valid fishing license certificate & fishing net license certificate. c. Original GST Bill from the authorized dealer towards purchase of Gill Net & its accessories. d. Self-Declaration. e. Caste Certificate (if applicable). f. Aadhaar card linked bank passbook. g. ECS mandate form.

How to apply:

The applicant may apply to the above scheme by filling the application form online visiting https://goaonline.gov.in/.

For any further assistance you may visit the nearest fisheries sub office or may contact the Fisheries officer/Surveyor of your area.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
03	Financial Assistance forPurchase of Fuel (Petrol) to the Fishermen for Operation of Out Board Motors	Fishermen using Petrol OBM shall be eligible for subsidy of ₹30/-per litre on a maximum consumption of 1000 litres of Petrol per year. For SC/ST, maximum consumption of 1100 litres of Petrol per year.	a. The beneficiary should possess certificate of Vessel registration for fishing issued by the Directorate of Fisheries, Government of Goa under Merchant Shipping Act, 1958. b. The beneficiary should be a member of Registered Fisheries Co-operative Societies/Association or individual. c. The beneficiary should possess a valid fishing net license and fishing vessel license issued under the Goa Marine Fishing Regulation Act 1980 and its Rules 1982.	a. Application in prescribed form. b. Certificate of vessel registration. c. Original petrol bills from the authorized dealer. d. Caste Certificate (if applicable). e. Copy of Aadhaarcard and bank passbook copy. f. ECS mandate form. g. Certificate from Registered Fisheries Co-operative Societies/Association of actual consumption of fuel for fishing purpose duly verified counter signed by field officials. h. Petrol consumption Pass book maintained by Registered Fisheries Co-op. Societies/Association/Individuals.
04	Financial Assistance to Purchase Singel Net /Small RamponNet &its Accessories.	The Beneficiary will be entitled for subsidy to the extent of 50% of the actual cost limited to ₹50,000/-for purchase ofSingelNets/Small Rampon & its Accessories.	a. The fishermen should belong to OBC (Kharvi) Community having valid Caste Certificate issued by Competent Authority. b. The fishermen should be resident of Goa having valid 15 years Resident Certificate issued by Mamlatdar. c. The grandfather/grandmother of the fishermen should be born in Goa and resident of Goa. d. Fishermen or any family member of his household shall not possess registered fishing canoe or fishing trawler. e. The fishermen can avail the benefit of the scheme after every five years. f. Only one household of the family can avail the benefit under this scheme.	a. Application in prescribed form. b. OBC (Kharvi) Caste Certificate issued by competent authority. c. 15 years residence certificate. d. Original GST Bill from the authorized dealer towards purchase of rampon net & its accessories. e. Self-Declaration. f. Copy of Aadhaarcard. g. Valid fishing net license certificate.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
05	Financial Assistance to Purchase/Construct New Fishing Craft less than 26 feet for fishing in Inland Waters of Goa	a) The beneficiary belonging to General Category is eligible for the grant of 50% subsidy limited to ₹30,000/- on a unit cost of ₹60,000/- (excluding GST). b) The beneficiary belonging to SC/ST/Woman Category is eligible for the grant of 60% subsidy limited to ₹36,000/- on a unit cost of₹60,000/- (excluding GST).	a. The beneficiary shall possess the OBC (Kharvi) Certificate or Profession certificate issued by the competent authority such as Mamlatdar or Chief Officer of concern Municipality or Secretary of concern Village Panchayat duly countersigned by concern B.D.O. b. The beneficiary shall be eligible for financial assistance for only one fishing canoe of below 26 feet for fishing in inland waters. c. The beneficiary shall possess the valid net registration certificate and License certificate issued by the Department of Fisheries. d. The fishing canoe shall be registered with the Department of Captain of Ports, Government of Goa. e. The beneficiary shall produce the bills from the authorized Boat dealer towards the construction of the fishing canoe. f. The beneficiary can avail the scheme after every 7 years against the replacement of his/ her existing canoe. g. The applicant shall obtain the prescribed application form issued by Directorate of Fisheries from B.D.O. office/sub-offices of Directorate of Fisheries by paying ₹50/- and submit the duly filled application form to concern Fisheries Official posted at B.D.O. office/sub-offices of Directorate of Fisheries.	a. Original Invoice towards purchase/ construction of new FRP. b. Vessel registration certificate issued by Captain of Ports. c. River gill net registration certificate and license certificate issued by the Department of Fisheries. d. Undertaking as per proforma. e. Copy of Aadhaarcard. f. ST/SC Certificate (if applicable). g. Mandate form along with bank pass book. h. Professional certificate.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
06	Financial Assistance to Purchase Outboard Motor of 2HP to 5 HP for fitting to the Fishing Canoe.	1. The beneficiary belonging to General Category is eligible for the grant of 50% subsidy limited to ₹30,000/- on a unit cost of ₹60,000/- (excluding GST). 2. The beneficiary belonging to SC/ST/Woman Category is eligible for the grant of 60% subsidy limited to ₹36,000/- on a unit cost of ₹60,000/- (excluding GST).	a. The fishing canoe shall be registered with the Department of Captain of Ports or the Directorate of Fisheries, Government of Goa and shall submit the vessel registration certificate duly incorporating the details of the out board motor purchased under the scheme. b. The beneficiary shall produce the bills from the authorizedDealer towards the purchase of the out board motor of 2HP to 5 HP. c. The beneficiary shall possess the valid River Gill net registration certificate and License certificate issued by the Department of Fisheries. d. The beneficiary can avail the scheme after every 5 years. e. The applicant shall obtain the prescribed application form issued by Directorate of Fisheries from B.D.O. office/sub-offices of Directorate of Fisheries by paying ₹50/- and submit the duly filled application form to concern fisheries official posted at B.D.O. Office/Sub-Offices of Directorate of Fisheries. f. The beneficiary shall be eligible for financial assistance for only one outboard motor for fitting to his fishing canoe of below 26 feet.	a. Original Invoice towards purchase of new Out Board Motor. b. Vessel registration certificate issued by Captain of Ports. c. Net registration certificate and license certificate issued by the Department of Fisheries. d. Undertaking as per proforma. e. Copy of Aadhaarcard. f. ST/SC Certificate (if applicable). g. Mandate form along with bank pass book. h. Professional certificate.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
07	Financial Assistance for purchase of Barrier Net and its Accessories	1. The beneficiary belonging to General Category is eligible for the grant of 50% subsidy limited to ₹30,000/- on a unit cost of ₹60,000/- (excluding GST). 2. The beneficiary belonging to SC/ST/Woman Category is eligible for the grant of 60% subsidy limited to ₹36,000/- on a unit cost of ₹60,000/- (excluding GST).	a. The beneficiary shall possess the valid Barrier Net registration certificate and License certificate issued by the Department of Fisheries. b. The beneficiary shall produce the bills from the authorized dealers towards the purchase of barrier net and its accessories. c. The beneficiary can avail the scheme after every 4 years. d. The applicant shall obtain the prescribed application form issued by Directorate of Fisheries from B.D.O. Office/Sub-Offices of Directorate of Fisheries by paying ₹50/- and submit the duly filled application form to concern fisheries official posted at B.D.O. Office/Sub-Offices of Directorate of Fisheries.	a. Original Invoice towards purchase of barrier net. b. Barrier net registration certificate and license certificate issued by the Department of Fisheries. c. Copy of Aadhaarcard. d. Mandate form along with bank pass book. e. S.T./S.C. certificate (if applicable) f. Inspection report of Fisheries Officer/ Surveyor along with photographs of fishing net/gear.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
08	Financial Assistance for purchase of Stake net & its accessories.	1. The beneficiary belonging to General category is eligible for the grant of 50% subsidy limited to ₹30,000/- on a unit cost of ₹60,000/- (excluding GST). 2. The beneficiary belonging to SC/ST/Woman category is eligible for the grant of 60% subsidy limited to ₹36,000/- on a unit cost of ₹60,000/-(excluding GST)	a. The beneficiary shall possess the valid stake allotment permission issued by the Department of Fisheries. b. The beneficiary shall possess the valid stake net registration certificate and License certificate issued by the Department of Fisheries. c. The beneficiary shall produce the bills from the authorized dealers towards the purchase of Stake net and its accessories. d. The beneficiary can avail the Scheme after every 3 years. e. The applicant shall obtain the prescribed application form issued by Directorate of Fisheries from B.D.O. office/sub-offices of Directorate of Fisheries by paying ₹50/- and submit the duly filled application form to concern fisheries official posted at B.D.O. office/sub-offices of Directorate of Fisheries.	a. Original Invoice towards purchase of stake net. b. Stake net registration certificate and license certificate issued by the Department of Fisheries. c. Stake allotment permission. d. S.T./S.C. Certificate (if applicable) e. Copy of Aadhaarcard. f. Mandate form along with bank pass book. g. Inspection Report of Fisheries Officer/ Surveyor along with photographs of fishing net/gear.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
09	Financial Assistance to the Fish Vendors registered with the Directorate of Fisheries to purchase the Accessories requires for Fish Vending such as Crates,Weighing Balance, Insulated Box, Gloves, Stool, Platform to keepFish/Shed/Umbrella, Choppers and OtherEquipmentrelated to Fish Vendor.	1. The beneficiary belonging to General category is eligible for the grant of 50% subsidy limited to ₹10,000/- on a unit cost of ₹20,000/-. 2. The beneficiary belonging to SC/ST/Woman Category is eligible for the grant of 60% subsidy limited to ₹12,000/- on a unit cost of₹20,000/-.	a. The beneficiary shall be fish vendor registered with the Department of Fisheries and shall possess the valid identity card issued by the Department of Fisheries, Government of Goa. b. The beneficiary shall produce the bills from the registered dealers towards the purchase of accessories requires for fish vending such as crates, weighing balance, insulated box, gloves, stool, platform to keep fish/umbrella, choppers and other equipment related to fish vendor. c. The applicant shall obtain the prescribed application form issued by Directorate of Fisheries from B.D.O. office/sub-offices of Directorate of Fisheries by paying ₹50/- and submit the duly filled application form to concern fisheries official posted at B.D.O. office/ sub-offices of Directorate of Fisheries. d. The beneficiary can avail the scheme once every three years.	a. Original Invoice towards purchases such as Crates, Weighing Balance, Insulated Box, Gloves, Stool, platform to keep Fish/ Umbrella, Choppers and other Equipment related to fish vendor. b. Identity card (Fish Vendor)issued by Directorate of Fisheries. c. Copy of Aadhaarcard. d. Mandate form along with bank pass book.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
10	Financial Assistance for setting up of Ornamental Fish Unit in Goa	1. For setting up of a Breeding Unit- 50% of the actual cost limited to ₹1,50,000/-. 2. For setting up of a Rearing Unit- 50% of the actual cost limited to ₹1,50,000/-. 3. For setting up of a Rearing Unit & Breeding Unit- 50% of the actual cost limited to ₹2,50,000/-.	a. Fish farmer/ Individual/ Registered Self-help group/ Societies, interested in the setting up of the ornamental fish farming unit in the State of Goa can avail the benefit under this scheme. b. Fish farmer/ Individual should be resident of Goa for last fifteen years. c. Applicant site should have adequate water facilities for setting up of the unit. d. Applicant having own/ leased land, adequate to set up an Ornamental Unit can avail the benefit under this scheme. e. Applicant should undergo training programme on Ornamental Fish Farming organized by the Fisheries Department/ MPEDA/ ICAR.	a. Proof of identity. b. Photographs (2 nos.). c. Documents for the proof of availability of land. I. For Owners: (i) Copy of the land deed. (ii) Form I & XIV. II. For Lessee: (i) NOC from land owner. (ii) Registered lease agreement. d. Proof of availability of finance. e. Detailed project report. f. Certificate of experience g. Estimate for the proposed ornamental unit/ expenditure details. h. Design/ Layout of unit. i. Mandate form. j. Water testing report-pH, total hardness, carbonate hardness, salinity. k. Training completion certificate on ornamental fish framing carried by Directorate of Fisheries/ MPEDA/ICAR. l. 15 years valid residential certificate. m. Registration document (for Self-help group/ Societies).

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
11	Interest Subsidy on Loans for Agriculture and Allied Activities	Loan upto₹5.00 lakhs and below is provided to the beneficiaries in fisheries sector by banks <u>Rate of Interest Subsidy on Short Term Loans</u>: The Government of Goa will provide interest subsidy of 4% to those farmers who repay their loans promptly. <u>Rate of Interest Subsidy on Long Term Loans</u>: The Government of Goa will provide interest subsidy to the extent of the difference between rate of interest of 4% and the normal rate of interest charged by the eligible Banks as per their policy, subject to a maximum of 8%.	a. <u>For Inland Fisheries:</u> The beneficiaries should own or lease any of the fisheries related activities such as Pond, Tank, Open Water Bodies, Raceway, Hatchery, Rearing Unit, possesses necessary license for fish farming and fishing related activities, and any other state specific fisheries and allied activities. The beneficiaries may include Fishers, Fish farmers (Individual & Groups/ Partners/Share/ Croppers/ Tenants/ Farmers), Self Help Group, Joint Liability Groups and Woman Groups. b. <u>For Marine Fisheries:</u> The beneficiaries should own or lease Registered Fishing Vessel/ Boat, possesses necessary fishing license/ permission for fishing in estuary and sea, fish farming/ Mariculture activities in estuaries and open sea and any other state specific fisheries and allied activities.	a. Quotation bill. b. Aadhaarcard of applicant. c. Vessel registration certificate. d. Fishing &net licence receipts. e. Letter from bank to avail loan. f. Copy of permission letter issued by Directorate of Fisheries to construct canoe/ trawler/ purse-seiner/ purchase of new net. g. Copy of certificate issued by Coastal Aquaculture Authority for construction/ renovation of Prawn farming. h. Inspection report from Fisheries Officer. i. Mandate form.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
12	Financial Assistance for Purchase of Lifejackets and Lifebuoys for the Fishermen	1. The cost of Lifejacket/ Lifebuoy shall be provided by the Government to the eligible fishermen, up to the cost of ₹1,000/-per Lifejacket and ₹1,500/- per Lifebuoy. 2. 05 Life Jacket and 01 Lifebuoy shall be provided to Canoe fitted with OBM. 3. 08 Life Jacket and 02 Lifebuoys shall be provided for the Mechanised Trawlers engaged in trawling operations. 4. 25 Life Jackets and 04 Lifebuoys shall be provided to the Mechanised Trawlers engaged in purse-seining operation.	a. The fishing vessels registered with the Department of Fisheries shall be eligible to avail the benefit of the scheme. b. These fishing vessels shall be eligible for Financial Assistance under the scheme after every five years. c. The fishermen shall not be a defaulter of the Fisheries Department. d. The fishermen violating the provision of the Goa Marine Fisheries Regulation Act and its rule shall not be eligible for the benefits for the first two years from the date of violation and will be fined as per the provision of the Act.	a. The Fishermen should possess the updated fishing license certificate/ fishing net license receipts. b. Issue of Vessel registration certificate. c. Aadhaar card. d. Mandate form.
13	Financial Assistance to take up Value Addition to Seafood	The Scheme will have two Components: **1) Financial Assistance for Construction /Renovation of Unit** Financial Assistance will be provided as subsidy i.e. 50% subsidy of the cost of construction/ renovation of unit limited to ₹5.00 lakhs per unit. **2) Financial Assistance for Purchase of Equipments** Financial Assistance will be provided as subsidy i.e. 50% subsidy of the cost limited to ₹2.00 lakhs per unit will be provided as subsidy for purchase of the equipments (list of equipment included under the scheme are mentioned on the application form).	Any individual (resident of Goa for the last 15 years) interested in setting up a unit for Value Added Fisheries Products can avail benefit under the scheme. Preference will be given to Self Help Groups, Women Entrepreneurs, and Youth (who have completed Fishermen Training Course / Short Term Training Programmes conducted by Directorate of Fisheries).	a. Detailed project report. b. Proof of availability of land/ownership documents. c. Proof of identity. d. Residence certificate for 15 years. e. For Self-help group- group registration documents. f. Mandate form.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
14	Supply of Insulated Boxes	1. The Applicant engaged in selling/marketing of fish will be eligible for 01 Insulated Box of 50 liters capacity and will be entitled for subsidy to the extent of 75% of the cost limited to Rs. 1500/-. 2. The Applicant actively engaged in fishing at sea with Canoe will be eligible for one Insulated Box of 100 litres and subsidy to the extent of 75% of the cost limited to Rs. 3000/- and 01 Insulated Box of 220 litres capacity and subsidy to the extent of 75% of the cost limited to Rs. 4,000/-. 3. The Applicant engaged in fishing at Sea with Mechanized Fishing Vessel upto 06 cylinder engine will be eligible for 01Insulated Box of 220 litres and subsidy to the extent of 75% of the cost limited to Rs. 4000/- and 01 insulated box of 400litres capacity and subsidy to the extent of 75% of the cost limited to Rs. 11,000/-.	a. Fishermen engaged in selling and marketing of Fish will be eligible for 01 Insulated Box of 50 litres capacity. b. The Fishermen engaged in fishing at sea with Canoe shall be eligible for 01 Insulated Box of 100 litres capacity and 01 Insulated Box of 220 litres capacity. c. The Fishermen engaged in fishing at Sea with Mechanized Fishing Vessel upto 06 Cylinder Engine shall be eligible for 01 Insulated Box of 220 litres capacity and 01 Insulated Box of 400 litres capacity.	1. <u>For 400 & 220litres capacity Insulated Boxes for Fishing Vessels:</u> a) Copy of VRC of fishing vessel. b) Latest copy of updated fishing license/certificate. c) Latest copy of updated net license book. d) Copy of Aadhaar card. 2. <u>For 100&220 litres capacity Insulated Boxes for Fishing Canoes:</u> *(All as above point no. 1from a to d.)* 3) <u>For 50 litres capacity Insulated Boxes for active fish sellers:</u> a) Certificate from Village Panchayat /Municipality indicating that the applicant is actively engaged in retail sale of fish. b) Copy of Aadhaar card.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
15	Construction of Fish Market	The scheme provides the Financial Assistance by way of subsidy as below: 1. Village Panchayat/ Municipality having annual income upto ₹2.00 Lakh, grants to the tune of 100% of the estimated cost limited to ₹5.00 Lakh. 2. Village Panchayat/ Municipality having annual income above ₹2.00 Lakh, grants to the tune of 75% of the estimated cost limited to ₹5.00 Lakh.	a. Panchayat/ Municipality having annual income upto ₹2.00 Lakh, grants to the tune of 100% of the estimated cost limited to ₹5.00 Lakh. b. Panchayat/ Municipality having annual income above ₹2.00 Lakh, grants to the tune of 75% of the estimated cost limited to ₹5.00 Lakh.	a. Panchayat/ Municipality resolution. b. Land documents complete in all respects. c. Estimates duly approved by P.W.D. d. Site Plan duly approved by respective authority. e. Annual Income Certificate of Municipality/ Village Panchayat.
16	Financial Assistance for registered Fishermen Society	All Fishermen Societies /Associations registered under the Co-operative Societies Act shall be eligible for Financial Assistance to the extent of ₹50,000/- as grant-in-aid.	a. The Fisheries Co-operative Societies/ Associations registered with the Fisheries Co-operative Societies having more than 25 members will be eligible for availing these benefits. b. The society should produce an audited statement of accounts. c. The society must employ at least one personnel for the maintenance of records. d. The Books of Accounts shall be produced before Department Authorities for inspection when called for.	a. Application in prescribed form. b. Registration certificate. c. Bye-laws of society. d. Mandate form. e. Membership details of Society/ Association. f. Audit statement of last year.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
17	Natural Calamity Relief to Fishermen of State.	All active fishermen who contribute to the Fishermen Corpus Relief Fund whose Fishing Vessels including Engine, Motors, Fishing Vessels are damaged or lost due to natural calamity like Floods, Cyclone, Tsunami, Accidental Fire shall be eligible for financial assistance as per the pattern of assistance of the scheme.	a. The Non-Motorized/Motorized canoe, Mechanized Fishing vessel/trawler should be registered with the Department of Fisheries under Marine Fishing Regulation Act/MS Act. b. The applicant found operating Mechanized Fishing Vessels by means of trawl-net and purse-seiners along the sea coast of the State of Goa in the territorial waters of Goa during the ban period shall not be eligible for the financial assistance. c. The fishing vessel should have net license and fishing Pass valid upto date. d. The applicant should not be the defaulter of the Department. e. The claim application should be submitted within one week of the incident accompanied by photographs and Panchanama Report and copy of FIR. f. The loss or damage has to be verified by competent authority. g. The applicant/owner of the Fishing vessel should have paid the annual fees as prescribed for his crew members, vessel and fishing equipment. h. The death claim should be accompanied by missing report/ death certificate/ post mortem report or police report stating that the body of victim is not traced/ found after one year from the date of incident.	a. Application in prescribed form. b. Certificate of vessel registration. c. Valid fishing license certificate & fishing net license certificate. d. Statement of contribution for Fishermen Corpus Relief Fund by applicant. e. Panchanama report, F.I.R. report (if applicable) f. Post mortem report/ Missing report/ Death certificate (if applicable) g. Copy of loss assessment report from authorized Marine Surveyor. h. Copy of weather report from Meteorological Dept. on the day of incident occurred. (if applicable) i. Mandate form.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
18	Financial Assistance to Brackish Water Aquaculture Farms.	1. Financial Assistance for Construction and Renovation of Farms. 25%subsidy limited to ₹2.00 lakh per ha. (limited to 2 ha). Farmers will be eligible for subsidy after every 5 years. 2. Financial Assistance forpurchase of Farming Equipment's.50%subsidy limited to ₹1.00 lakh per ha. Farmers will be eligible for subsidy after every 5 years. 3. Financial Assistance for purchase of Feed. 25% subsidy of the cost of feed limited to ₹30,000/- per crop per ha for 2 crops in a year. Eligible every year.	a. Beneficiaries should be small farmers having water spread area of 2 ha. or less. b. Farms owned by farmers should be licensed by Coastal Aquaculture Authority.	a. Application in prescribed form. b. Joint Photograph of applicant with spouse. c. Aadhaarcard/Ration card. d. Coastal aquaculture authority license copy. e. Mandate form. f. Copy of estimate of work. g. Work completion certificate of the farm.
19	Financial Assistance for setting up of Crab Farming Unit in Goa.	1. Financial Assistance for setting up of the crab culture unit. 25% of the actual cost limited to₹1,50,000/- per ha. Farmer will be eligible upto 2 ha. 2. Financial Assistance for purchase of seed and feed. 50% of the actual cost limited to₹75,000/- per ha., limited to 2 ha. area. 3. 60% of the actual financial assistance on setting up of Crab culture unit will be provided to the beneficiary on approval of project proposal by Directorate of Fisheries and balance 40% will be given on registration of the unit.	a. Fish farmer / individual/ Registered Self-help group/ Societies, interested in the setting up of the Crab Farming unit in the State of Goa can avail the benefit under this scheme. b. Fish farmer / individual should be resident of Goa for last fifteen years. c. Applicant should undergo training programme on Crab Farming organized by the Fisheries Department/ MPEDA /ICAR/other Institutes.	a. Application in prescribed form. b. Joint Photograph of applicant. c. Survey Plan showing neighboring area in original. d. Engineering layout. e. Project report. f. Affidavit. g. Form I & XIV of the proposed land. h. No Objection Certificate from local Panchayat. i. Proof of existence of the farm in case the farm is existing as the traditional farm. j. Ownership/ Leased document. k. Residence certificate of 15 years in Goa. l. Training completion certificate of Crab Farming from Directorate of Fisheries/MPEDA/ICAR/any other institute. m. Mandate form. n. Proof of availability of finance o. Project/Feasibility report. p. Registration document for Self-help group/Societies.

Sr. No.	Name of the scheme	Quantum of subsidy	Eligibility criteria	Documents Required
20	Financial Assistance to Fresh Water Aquaculture Farm.	1. <u>Financial Assistance for Construction and Renovation of Farm.</u> 25% subsidy of the cost of construction and renovation of farm limited to ₹2.00 lakh per ha. limited to 2 ha. Farmer will be eligible for the subsidy for renovation /construction of farm after every 5 years. 2. <u>Financial Assistance for purchase of Feed and Seed.</u>25% of the subsidy on the cost of seed and feed limited to ₹50,000/- per ha. limited to 2 ha. Farmer will be eligible for subsidy on seed and feed once in every year. 3. <u>Financial Assistance for purchase of Farm Equipments.</u> 50% of the cost limited to ₹60,000/- per ha. for purchase of farm equipment's. Farmer will be eligible for the subsidy for purchase of farm equipment after every 5 years.	a. Fish farmer/ Individual/ Registered Self-helpgroup/Societies/Association, interested in Freshwater fish/prawn farming in the State of Goa can avail the benefit under this scheme. b. Fish farmer/ Individual should be resident of Goa for last fifteen years.	a. Application in prescribed form. b. Joint Photograph of applicant,Aadhaar Card. c. Form I&XIV of the proposed land. d. Mandate form. e. Bill for purchase of seed, feed and farm equipment and construction of farm. f. N.O.C. from local Village Panchayat/ Municipality. g. Proof of availability of finance. h. Project/ Feasibility report. i. 15 years residential certificate. j. Registration document (for Self-help group/Societies).
21	Financial Assistance to Mussel Culture and Oyster Farming in Goa.	1. <u>Setting up of Unit in Estuarine Waters:</u> 50% subsidy limited to₹25,000 per unit, maximum for 2 units. Each unit in the Estuarine Water will be of size 4 mtrs X 4 mtrs. 2. <u>Setting up of Unit in Open Sea</u> 50% subsidy limited to₹40,000 per unit, maximum for 2 units. Each Unit in the Open Sea will be of size 6 mtrs X 6 mtrs.	a. Fish farmer/ Individual/ Registered Self Help Group/ Societies, interested in the setting up of the Mussel Culture/ Oyster Farming Unit in the State of Goa can avail the benefit under this scheme. b. Fish farmer/ Individual should be resident of Goa for last fifteen years. The applicant should undergo training programme on Mussel Culture/ Oyster Farming organized by the Fisheries Department/ MPEDA/ ICAR/ any other institute.	a. Proof of identity. b. Photographs (2 nos.). c. Documents for the proof of availability of land (if applicable). I. For Owners (i) Copy of the land deed. (ii) Form I & XIV. II. For lessee (i) NOC from land owner. (ii) Registered lease agreement. d. Proof of availability of finance. e. Detailed project report. f. Estuarine unit in river/open sea: NOC from concerned authority. g. Certificate of experience. h. Expenditure details. i. Design/ Layout of unit. j. Mandate form. Registration document (for Self-help group/ Societies)

ii) Details of the Central Government schemes to promote inland water fish catch

Sl. No.	Sub- component and Activities	Unit cost (Rs.in lakhs)	Governmental Assistance (Rs.in lakhs)	
			General (40%)	SC/ST/ Women (60%)
(i)	(ii)	(iii)	(iv)	(v)
I	**ENHANCEMENT OF PRODUCTION ANDPRODUCTIVITY**			
1	**Development of Inland Fisheries andAquaculture**			
1.1	Construction of New Grow-out Ponds	7	2.8	4.2
1.2	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	4	1.6	2.4
1.3	Construction of New ponds for Brackish Water Aquaculture+	8	3.2	4.8
1.4	Inputs for Brackish Water Aquaculture	6	2.4	3.6
1.5	Construction of Biofloc ponds for Brackish Water/Saline/ Alkaline areas including inputs of Rs 8.00 lakhs/Ha	18	7.2	10.8
1.6	Construction of BioflocPonds for Freshwater areas including inputs of Rs.4 lakhs/Ha	14	5.6	8.4
1.7	Stocking of Fingerlings in Reservoirs @1000FL/ha (3.0/1lakh FL)	Rs.3/ Fingerling	Rs.1.2/ Fingerling	Rs.1.8/ Fingerling
2	**Development of Marine Fisheries including Mariculture and sea-weed cultivation**			
2.1	Bi-valve cultivation (mussels, clams, pearl etc.)	0.2	0.08	0.12
3	**Development of Ornamental and recreational fisheries**			
3.1	Backyard Ornamental Fish Rearing Unit (both Marine and Fresh water)	3	1.2	1.8
3.2	Medium Scale Ornamental Fish Rearing Unit (Marine and Freshwater Fish)	8	3.2	4.8
4	**Technology infusion and adaptation**			
4.1	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)/ Biofloc (50 tanks of 4m dia and1.5 high) culture system.	50	20	30
4.2	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10ton/crop)/ Biofloc culture system(25 tanks of 4m dia and 1.m high)	25	10	15
4.3	Establishment of small RAS (with 1 tank of 100m3 capacity/ Biofloc (7 tanks of 4m dia and 1.5 high) culture system	7.5	3	4.5
4.4	Installation of Cages in Reservoirs	3	1.2	1.8

Sl. No.	Sub- component and Activities	Unit cost (₹in lakhs)	Governmental Assistance (₹in lakhs)	
			General (40%)	SC/ST/ Women (60%)
(i)	(ii)	(iii)	(iv)	(v)
II	**INFRASTRUCTURE AND POST-HARVEST MANAGEMENT**			
5	**Post harvest and cold chain infrastructure**			
5.1	Construction of Cold Storages/Ice Plants			
a)	Plant/storage of minimum 10-ton capacity	40	16	24
b)	Plant/storage of minimum 20-ton capacity.	80	32	48
5.2	Modernization of Cold storage /Ice Plant	50	20	30
5.3	Refrigerated Vehicles	25	10	15
5.4	Insulated Vehicles	20	8	12
5.5	Motor Cycle with Ice Box	0.75	0.3	0.45
5.6	Three Wheeler with Ice Box including e-rickshaws forfish vending	3	1.2	1.8
5.7	Live Fish Vending Centres	20	8	12
5.8	Fish Feed Mills			
(a)	Mini Mills of production Capacity of 2 ton /day	30	12	18
6	**Markets and Marketing Infrastructure**			
6.1	Construction of Fish Retail Markets including ornamental fish/aquarium markets.	100	40	60
6.2	Construction of fish Kiosksincludingkiosksofaquarium/ornamental fish	10	4	6
6.3	Fish Value Add Enterprises Units	50	20	30
III	**FISHERIES MANAGEMENT AND REGULATORY FRAMEWORK**			
7	**Strengthening of safety and security of fishermen**			
7.1	Providing boats (replacement) and nets for traditional fishermen	5	2	3